

Letter No. 477/2022

From:

Bal Krishan Tiwari,
Principal District & Sessions Judge,
Pakur.

To:

The Registrar General,
High Court of Jharkhand,
Ranchi.

Pakur, Dated, the 02nd day of November, 2022.

Sub:

Data/information of Commercial Courts for implementation of the provisions of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015, as amended by the Commercial Courts, Commercial Division and Commercial Appellate Division of the High Courts (Amendment) Ordinance, 2018.

Sir,

With reference to the Hon'ble High Court's Letter No. 260/R&S dated 16.08.2022, I am furnishing the data relating to cases instituted, disposed of, pending in the Commercial Courts, Commercial Appellant Court, Commercial Division and Commercial Appellant Division, for the month of October, 2022 as per prescribed format, as mentioned herewith below, for the Judgeship of Pakur.

SCHEDULE
Format for Statistical data
(See Rule 3)

Sl.No.	Name of the Court	No. of cases pending (on the 1 st day of month of October, 2022)	No. of cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the cases
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (SD)-I	Nil	Nil	Nil	Nil	Nil
2	Dist & Addl.S J-I (Appellant Court)	Nil	Nil	Nil	Nil	Nil

This is for kind information and needful to the Hon'ble High Court of Jharkhand, Ranchi.

Your's faithfully,


Principal District & Sessions Judge,
Pakur